

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION No. 1228  
TO BE ANSWERED ON 25.07.2016

**Regional Offices of NAAC**

1228. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that it has been made compulsory by the University Grants Commission (UGC) for all the educational institutions to be accredited by National Accreditation and Assessment Council (NAAC);
- (b) if so, the details thereof;
- (c) whether various State Government including Chhattisgarh have sent proposals to set up regional offices of NAAC in the respective States to speed up accreditation work and improve quality of education of the educational institutions;
- (d) if so, the details thereof;
- (e) whether the Government have agreed to provide land to the States free of cost for this purpose; and
- (f) if so, the time by which the said pending proposal is likely to be cleared?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(Dr. MAHENDRA NATH PANDEY)

(a) & (b): As per the University Grants Commission (UGC) (Mandatory Assessment and Accreditation of higher Educational Institutions) Regulations, 2012 it is mandatory for all higher educational institutions to be accredited by an assessment and accreditation agency after passing out of two batches or six years, whichever is earlier. These Regulations are available at [http://www.ugc.ac.in/pdfnews/8541429\\_English.PDF](http://www.ugc.ac.in/pdfnews/8541429_English.PDF) . The National Assessment and Accreditation Council (NAAC) is recognized as an assessment and accreditation agency by the UGC for the purposes of accreditation. The All India Council of Technical Education (AICTE) has issued similar regulations for technical institutions. The National Board of Accreditation (NBA) is recognized by the AICTE for purposes of accreditation.

(c) to (f): The NAAC has informed that the State Governments of Chattisgarh and Uttar Pradesh have requested for locating Regional Offices of NAAC in these States. Although the NAAC does not have Regional Offices, it has reviewed its requirements of capacity expansion and decided to undertake several Information & Communications

Technology (ICT) measures, process reforms and expanding the pool of assessors, apart from enhancing its staff strength, for streamlining and expediting the process of assessment and accreditation in the first phase.

The State Higher Education Departments have already been requested, through Rashtriya Uchcharat Shiksha Abhiyan (RUSA), to activate the State Level Quality Assurance Cells (SLQACs) to coordinate and expedite submission of Assessment and Accreditation documents by State institutions to NAAC.

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